

# RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA — SECOND SESSION)

(13th March to 20th May, 1985)



LOK SABHA SECRETARIAT  
NEW DELHI

June, 1985/Jyaistha 1907 (Saka)

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## P R E F A C E

This publication contains a brief resume of work done by Lok Sabha during the Second Session of Eighth Lok Sabha, 1985.

NEW DELHI;  
June 7, 1985  

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Jyaishta 17, 1907 (Saka)

SUBHASH C. KASHYAP,  
Secretary-General

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**RESUME OF WORK DONE BY LOK SABHA DURING THE SECOND SESSION  
OF EIGHTH LOK SABHA—MARCH—MAY, 1985**

**1. DURATION OF SESSION**

Date of commencement . . . . .	13 March, 1985
Date of adjournment <i>sine die</i> . . . . .	20 May, 1985
Date of prorogation . . . . .	28 May, 1985
Number of days of sittings . . . . .	48
Number of hours of sittings . . . . .	340 hours and 48 minutes

**2. ADJOURNMENT MOTION**

**Leave not granted**

Subject	Name of Member	Date on which brought before the House	Remarks
Failure of the Government and intelligence Agency to prevent terrorist activities which took a heavy toll of human life in Delhi, Haryana, U.P., Punjab and Rajasthan in a wave of bomb explosions on the 10th and 11th May, 1985 which created panic and a sense of insecurity among the people paralysing the normal life.	Shri C. M: dhav Reddy	13-5-85	The Speaker gave his consent. As less than 50 Members rose the Speaker declared that leave was not granted.

### 3. BILLS

#### (i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Finance Bill, 1985.	16-3-85	..	8-5-85 9-5-85 10-5-85 (Consideration and passing)	H M 11 13	35	21	Passed, as amended
2.	The Compulsory Deposit Scheme (Income-tax Payers) Amendment Bill, 1985.	16-3-85	..	25-3-85 (Consideration and passing)	0 07	..	..	Passed
3.	The Handlooms (Reservation of Articles for Production) Bill, 1985, as passed by Rajya Sabha.	..	19-3-85	28-3-85 (Consideration and passing)	4 11	4	..	Passed
4.	The Appropriation (Railways) No. 3 Bill, 1985.	20-3-85	..	20-3-85 (Consideration and passing)	0 03	..	..	Passed
5.	The Appropriation (Railways) No. 4 Bill, 1985.	20-3-85	..	20-3-85 (Consideration and passing)	0 02	..	..	Passed



*6	The Bhopal Gas Leak Disaster (Processing of Claims) Bill, 1985, as passed by Rajya Sabha.	21-3-85	27-3-85 (Consideration and passing)	3 01	11	Passed
**7	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1985, as passed by Rajya Sabha.	22-3-85	27-3-85 28-3-85 (Consideration and passing)	1 26	..	Passed
@8	The Estate Duty (Distribution) Amendment Bill, 1985.	..	25-3-85 (Consideration and passing)	}		Passed
●9	The Union Duties of Excise (Distribution) Amendment Bill, 1985.	22-3-85	25-3-85 (Consideration and passing)			Passed
●10	The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1985.	22-3-85	25-3-85 (Consideration and passing)			Passed
£11	The National Security (Amendment) Bill, 1985.	23-3-85	25-3-85 26-3-85 (Consideration and passing)	5 03	1	Passed

\* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Bhopal Gas Leak Disaster (Processing of Claims) Ordinance, 1985 (No. 1 of 1985).

\*\* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance, 1985 (No. 2 of 1985).

@ Discussed together.

£ The motion for consideration of the Bill was discussed together with the (i) Statutory Resolution seeking approval of the continuance in force of the Proclamation dated 6-10-1983 in respect of the State of Punjab issued under article 356 of the Constitution by the President for a further period of six months w.e.f. 6-4-1985 (ii) General Discussion on the Budget for the State of Punjab for the year 1985-86 (iii) Demands for Grants on Account in respect of the Budget for the State of Punjab for 1985-86 and (iv) Supplementary Demands for Grants in respect of Budget for the State of Punjab for the year 1984-85.

1	2	3	4	5	6	7	8	9
					H M			
12	The Mental Health Bill, 1981, as introduced in Rajya Sabha.	..	..	25-4-85 (Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee)	0 01	..	..	Motion for concurrence adopted.
13	The Government of Union Territories (Amendment) Bill, 1985.	25-3-85	..	26-3-85 (Consideration and passing)	0 21	..	..	Passed
14	The Appropriation (No. 3) Bill, 1985.	25-3-85	..	25-3-85 (Consideration and passing)	0 02	..	..	Passed
15	The Appropriation (Vote on Account) Bill, 1985.	25-3-85	..	25-3-85 (Consideration and passing)	0 22	..	..	Passed
16	The Punjab Appropriation (Vote on Account) Bill, 1985.	26-3-85	..	26-3-85 (Consideration and passing)	0 03	..	..	Passed
17	The Punjab Appropriation (No.2) Bill, 1985.	26-3-85	..	26-3-85 (Consideration and passing)	0 02	..	..	Passed
18	The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1985.	9-4-85	..	15-5-85 16-5-85 (Consideration and passing)	0 04 1 55	..	..	Passed
19	The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1985.	9-4-85	..	14-5-85 15-5-85 (Consideration and passing)	1 44	2	..	Passed

20	The Tea Companies (Acquisition and Transfer of Sick Tea Units) Bill, 1985.	7-5-85	..	13-5-85 14-5-85 (Consideration and passing)	3 09	10	..	Passed
21	The Appropriation (No. 4) Bill, 1985.	7-5-85	..	7-5-85 (Consideration and passing)	0 01	..	..	Passed
22	The Payment of Bonus (Amendment) Bill, 1985, as passed by Rajya Sabha.	..	10-5-85	16-5-85 (Consideration and passing)	2 09	3	..	Passed
23	The State Financial Corporations (Amendment) Bill, 1985.	13-5-85	..	..	..	..	..	Pending //
24	The Cottage (Amendment) Bill, 1985.	13-5-85	..	15-5-85 (Consideration and passing)	1 09	..	..	Passed
25	The Companies (Amendment) Bill, 1985, as passed by Rajya Sabha.	..	15-5-85	16-5-85 17-5-85 (Consideration and passing)	2 28	3	..	Passed
26	The Andhra Pradesh Legislative Council (Abolition) Bill, 1985.	15-5-85	..	16-5-85 (Consideration and passing)	0 08	..	..	Passed
27	The Arms (Amendment) Bill, 1985.	16-5-85	..	17-5-85 (Consideration and passing)	1 00	..	..	Passed
28	The Terrorist and Disruptive Activities (Prevention) Bill, 1985.	18-5-85	..	20-5-85 (Consideration and passing)	0 22 7 28	164	7	Passed, as amended.
29	The Securities Contracts (Regulation) Amendment Bill, 1985	18-5-85	..	18-5-85 (Consideration and passing)	0 33	..	..	Passed

\* The main consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Tea Companies (Acquisition and Transfer of Sick Tea Units) Ordinance, 1985 (No. 3 of 1985).

## SUMMARY

1. Bills pending at the end of the last session . . . . .	Nil
2. Bills Introduced . . . . .	23
3. Bills opposed at introduction stage . . . . .	2
4. Bills passed by Rajya Sabha and laid on the Table . . . . .	5
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments . . . . .	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table . . . . .	Nil
7. Bills passed . . . . .	27
8. Bills negatived . . . . .	Nil
9. Bills withdrawn . . . . .	Nil
10. Bills part-discussed . . . . .	Nil
11. Motions for adjournment of debate on Bills adopted . . . . .	Nil
12. Bills referred to Select Committee . . . . .	Nil
13. Bills referred to Joint Committee ] . . . . .	Nil
14. Bills reported by Select Committee . . . . .	Nil
15. Bills reported by Joint Committee ] . . . . .	Nil
16. Bill originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha . . . . .	1
17. Bill pending at the end of the session <i>vide</i> para No. 441 of Lok Sabha Bulletin-Part II, dated 31 May, 1985 . . . . .	1

**(H) Private Member's Bills**

Sl. No.	Title of Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of Discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1	The Removal of Encroachments on Land in the Name of Religion Bill, 1985 by Shri B.V. Desai.	15-3-85						Pending
2	The Prevention of Misuse of Religious Places Bill, 1985 by Shri B.V. Desai.	15-3-85						Pending
3	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 346</i> ) by Shri Satyagopal Misra.	15-3-85						Pending
4	The Constitution (Amendment) Bill, 1985 ( <i>Insertion of new article 31, etc.</i> ) by Shri Saifuddin Chowdhury.	15-3-85						Pending
5	The Promotion of Secularism Bill, 1985 by Shri Saifuddin Chowdhury.	15-3-85						Pending
6	The Constitution (Amendment) Bill, 1985 ( <i>Insertion of new article 16 A</i> ) by Shrimati Geeta Mukherjee.	15-3-85						Pending
7	The Marriage Laws (Amendment) Bill, 1985 by Shrimati Geeta Mukherjee.	15-3-85						Pending

H M

1	2	3	4	5	6	7	8	9
					H M			
8	The Regulation of Employment of Child Labour Bill, 1985 by Shrimati Geeta Mukherjee.	15-3-85	-	-	-	-	-	Pending
9	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of articles 200 and 201</i> ) by Shrimati Geeta Mukherjee.	15-3-85	-	-	-	-	-	Pending
10	The Code of Criminal Procedure (Amendment) Bill, 1985 ( <i>Amendment of sections 125 and 187</i> ) by Shri G.M. Banatwalla.	15-3-85	-	10-5-85 (Consideration)	0-05	1	NIL	Discussion on the motion for consideration not concluded. Pending
11	The Land Acquisition (Amendment) Bill, 1985 ( <i>Amendment of section 4</i> ) by Shri G.M. Banatwalla.	15-3-85	-	-	-	-	-	Pending
12	The Freedom of Religion (Removal of Restrictions) Bill, 1985 by Shri G.M. Banatwalla.	15-3-85	-	-	-	-	-	Pending
13	The High Court of Himachal Pradesh (Establishment of a Permanent Bench at Hamirpur) Bill, 1985 by Prof. Narain Chand Parashar.	15-3-85	-	-	-	-	-	Pending
14	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 966, etc.</i> ) by Prof. Narain Chand Parashar.	15-3-85	-	-	-	-	-	Pending
15	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of Eighth Schedule</i> ) by Prof. Narain Chand Parashar.	15-3-85	-	-	-	-	-	Pending

16	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of articles 60 and 159</i> ) by Prof. Narnin Chand Parashar.	15-3-85	-	-	-	-	-	-	Pending
17	The Constitution (Amendment) Bill, 1985 ( <i>Insertion of new article 18A</i> ) by Shri Satyagopal Misra.	15-3-85	-	-	-	-	-	-	Pending
18	Working Women Welfare Bill, 1985 by Shrimati Bibha Ghosh Goswami.	15-3-85	-	26-4-85 10-3-85 (Consideration)	3-18	NIL	NIL	Bill withdrawn by leave of the House on 10-3-85.	
19	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 326</i> ) by Shri Purna Chandra Malik.	15-3-85	-	-	-	-	-	-	Pending
20	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 155, etc.</i> ) by Shri Sudhir Roy.	15-3-85	-	-	-	-	-	-	Pending
21	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 19</i> ) by Shri Suresh Kurup.	15-3-85	-	-	-	-	-	-	Pending
22	The Election Laws (Amendment) Bill, 1985 by Prof. P.J. Kurien.	15-3-85	-	-	-	-	-	-	Pending
23	The Indian Tobacco Company Limited (Taking Over of Management) Bill, 1985 by Shri Ram Bhagat Paswan.	15-3-85	-	10-4-85 26-4-85 (Consideration)	3-29	NIL	NIL	Bill withdrawn by leave of the House on 26-4-85.	
24	The One-Family One-Job Norms Bill, 1985 by Shri Ram Bhagat Paswan.	15-3-85	-	-	-	-	-	-	Pending
25	The Industrial Workers' Insurance Bill, 1985 by Shri Ajit Kumar Saha.	15-3-85	-	-	-	-	-	-	Pending

	1	2	3	4	5	6	7	8	9
						H M			
						13 minutes taken on introduction of Bills at S. Nos. 1 to 26			
26	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 31B</i> ) by Shri Ajit Kumar Saha.	15-3-85	—	—	—	—	—	—	Pending
27	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 102, etc.</i> ) by Prof. Madhu Dindivale.	25-1-85 (Earlier Session)	—	—	15-3-85 (Motion for withdrawal)	0-01	—	—	Bill withdrawn by leave of the House.
28	The Anti-defection Bill, 1985 by Prof. Saif-ud-Din Soz.	51-1-85 (Earlier Session)	—	—	15-3-85 (Motion for withdrawal)	0-17	—	—	Motion for leave to withdraw the Bill opposed, Bill withdrawn.
29	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of Eighth Schedule</i> ) by Shri Satyagopal Mishra.	25-1-85 (Earlier Session)	—	—	15-3-85 29-3-85 (Consideration)	3-08	1	NIL	The motion was declared as not carried in accordance with the Rule 157 of Rules of Procedure and in accordance with the Constitution.
30	The Constitution (Amendment) Bill, 1985 ( <i>Insertion of new article 164, etc.</i> ) by Shri G.M. Banawatwala.	29-3-85	—	—	—	01 minute taken on introduction of Bill at S.No. 30.	—	—	Pending



31	The Constitution (Amendment) Bill, 1985 (Omission of article 44) Shri G.M. Banatwala.	25-1-85 (Earlier Session)	—	29-3-85 12-4-85 (consideration)	1-69	NIL	Bill withdrawn by leave of the House on 12-4-85
32	The Ban on Religious Conversions Bill, 1985 by Shri B.V. Desai.	12-4-85	—	—	—	—	Motion for leave to introduce opposed Bill introduced.
33	The Regulation of Admission to Medical and Engineering Colleges and Opening of New Institutions Bill, 1985 by Shri Eduardo Falcão.	12-4-85	—	—	—	—	Pending
34	The Compulsory Vocational Education Bill, 1985 by Shri Eduardo Falcão.	12-4-85	—	—	—	—	Pending
35	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 316, etc.</i> ) by Shri K. Ramamurthy.	12-4-85	—	—	—	—	Pending
36	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 74, etc.</i> ) by Shri K. Ramamurthy.	12-4-85	—	—	—	—	Pending
37	The Constituent Assembly Bill, 1985 by Shri K. Ramamurthy.	12-4-85	—	—	—	—	Pending
38	The Import and Export Trade Bill, 1985 by Shri K. Ramamurthy.	12-4-85	—	—	—	—	Pending
39	The Celling on Marriage Expenses Bill, 1985 by Shri Mool Chand Daga,	12-4-85	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
40	The Salaries and Allowances of Ministers (Amendment) Bill, 1985 (Substitution of section 3) by Shri Mool Chand Daga.	12-4-85	..	..	..	..	..	Pending
41	The Prevention of Social Disabilities Bill, 1985 by Shri Mool Chand Daga.	12-4-85	-	-	-	-	-	Pending
42	The Indian Penal Code (Amendment) Bill, 1985 (Omission of sections 309, etc.) by Shri Mool Chand Daga.	12-4-85	-	-	12 minutes taken on introduction of Bills at S. Nos. 32 to 42	..	..	Pending
43	The Bred and Cigar Workers (Conditions of Employment) Amendment Bill, 1985 (Amendment of sections 2, etc.) by Shri Ajit Kumar Saha.	26-4-85	-	-	-	-	-	Pending
44	The Constitution (Amendment) Bill, 1985 (Amendment of Eighth Schedule) by Shri Harish Rawat.	26-4-85	..	..	..	..	..	Pending
45	The Reservation of Posts in Services and Seats in Educational Institutions (for people Belonging to Economically Backward Areas) Bill, 1985 by Shri Harish Rawat.	26-4-85	..	..	..	..	..	Pending
46	The Equal Remuneration (Amendment) Bill, 1985 (Amendment of sections 10, etc.) by Shrimati Bibha Ghosh Goswami.	26-4-85	..	..	..	..	..	Pending
47	The Welfare of Handicapped, Disabled and Mentally Retarded Persons Bill, 1985 by Shri B. V. Desai	26-4-85	..	..	..	..	..	Pending

48	The Union territories (Prevention of authorised writings on the walls) Bill, 1985 by Shri N. V. Ratnam	26-4-85	..	..	..	Pending
49	The Specific Relief (Amendment) Bill, 1985 (Amendment of section 14) by Shri Virddhi Chander Jain.	26-4-85	..	..	..	Pending
50	The Widows' Pension Bill, 1985 by Shri Virddhi Chander Jain.	26-4-85	..	..	..	Pending
51	The Code of Criminal Procedure (Amendment) Bill, 1985 ( <i>Amendment of First Schedule</i> ) by Shri Virddhi Chander Jain.	26-4-85	..	..	..	Pending
52	The Andhra Pradesh Legislative Council (Abolition) Bill, 1985 by Shri G. Bhooopathy	26-4-85	..	..	05 minutes taken on introduction of Bills at Sl. Nos. 43 to 52.	Bill removed from the Register of pending Bills
53	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article 130</i> ) by Prof. P. J. Kurien.	10-5-85	..	..	..	Pending
54	The High Court at Calcutta (Establishment of a Permanent Bench at Siliguri) Bill, 1985 by Shri Piyush Tiwari.	10-5-85	..	..	..	Pending
55	The State of Goa, Daman and Diu Bill, 1985 by Shri Eduardo Valseiro.	10-5-85	..	..	..	Pending
56	The Contract Labour (Regulation and Abolition) Amendment Bill, 1985 ( <i>Amendment of sections 1, etc.</i> ) by Shri Basudeb Acharya.	10-5-85	..	..	..	Pending

1	2	3	4	5	6	7	8	9
57	The Reservation of Posts in Government Services and Seats in Educational Institutions (For Economically Weaker Section of People) Bill, 1985 by Shri Ram Nagina Misra.	10-5-85		..			..	Pending
58	The Constitution (Amendment) Bill, 1985 ( <i>Insertion of new Part IXA</i> ) by Shri S.M. Bhattacharya.	10-5-85		..	..	..	..	Pending
59	The Constitution (Amendment) Bill, 1985 ( <i>Insertion of new article 47A</i> ) by Shri Digvijay Singh.	10-5-85	..		..			Pending
60	The Minimum Wages (Amendment) Bill, 1985 ( <i>Amendment of section 2, etc.</i> ) by Shri Ajay Biswas.	10-5-85		..	..	..	..	Pending
61	The Constitution (Amendment) Bill, 1985 ( <i>Amendment of article, 244, etc.</i> ) by Shri Piyush Tirkey.	10-5-85		..	..		..	Pending
62	The Family Welfare Bill, 1985 by Shri Digvijay Singh.	10-5-85			.. minutes taken on introduction of Bills at S. Nos. 53 to 62	..	..	Pending

# SUMMARY

1. Bills pending at the end of the last session . . . . .	9
2. Bills introduced . . . . .	58
3. Bills withdrawn . . . . .	5
4. Bills negatived . . . . .	1
5. Bills removed from the Register of Pending Bills . . . . .	1
6. Part-discussed . . . . .	1
7. Bills pending at the end of the Session <i>vide</i> Para No. 442 of Bulletin Part-II, dated 31-5-85. . . . .	62

#### 4. CALLING ATTENTION STATEMENTS

Sl. No	Brief subject	Name of Member who called attention	Name of Minister Date of statement	Time taken
1	2	3	4	5
1.	Recent espionage activities by certain persons and revelation of leakage of Government documents and national secrets in some sensitive Ministries and the steps taken by the Government in regard thereto.	Shri Braja Mohan Mohanty	Shri S.B. Chetan 14-3-1985	H. M. 1 03
2.	Situation arising out of the fire caused by inflammable Kerosene supplied in Kerala by Hindustan Petroleum Corporation leading to several deaths and injuries to others and the action taken by the Government in the matter.	Shri Zeinud Rashid	Shri Nawal Kishore Sharma 19-3-1985	1 07
3.	Reported unrest amongst labourers in the stone quarries at Faridabad and attack on them by armed gangs resulting in the death of a Harijan labourer and injuries to several others and the steps taken by the Government in the matter.	Prof. Madhu Dandavate	Shri T. Anjiah 20-3-1985	• 49
4.	Reported possibility of major leakage of liquid chlorine in M/s. Shriram Chemicals Works, Delhi and danger to the lives of thousands of workers and others and steps taken by Government in the matter.	Shrimati Jayanti Patnaik	Shri Verandra Patil 26-3-1985	• 48
5.	Situation arising out of the reported violent activities of hostile elements and attack by armed tribal guerrillas on non-tribal villagers in the North Eastern States and the steps taken by the Government in the matter.	Shri Dharam Pal Singh Malik	Shrimati Ram Dulari Sinha 27-3-1985	• 40
6.	Reported confiscation by Custom Authorities at Bombay Airport of large amount of U. S. dollars and Travellers Cheques intended to be deposited in foreign banks and the action taken by the Government in the matter.	Prof. Madhu Dandavate	Shri Vishwanath Parthap Singh 29-3-1985	1 04

1	2	3	4	5
				H.M.
7.	Reported fraudulent deals by certain nationalised banks in sanctioning huge amount of loans to a London based firm owned by an Indian businessmen and the action taken by the Government in the matter.	Shri Jai Prakash Agarwal	Shri Janardhana Poojari 1-4-1985	1 24
8.	Reported famine and drought conditions prevailing in various parts of the country due to failure of rains causing damage to crops, acute shortage of fodder and drinking water and the action taken by the Government in the matter.	Shri V.S. Krishna Iyer	Shri Bala Singh 2-4-1985	1 27
9.	Situation arising out of the recent railway accidents causing deaths of many passengers and injuries to several others particularly the one involving Howrah-Amritsar Mail and Howrah-Amritsar Express on 5 April, 1985 and the action taken by the Government in the matter.	Shri Arun Datta	Shri Bansi Lal (4-4-1985)	0 51
10.	Situation arising out of the closure of a number of Jute Mills in West Bengal and the steps taken by the Government in regard thereto.	Shrimati Geeta Mukherjee	Shri K. Chander Shekar Singh 9-4-1985	1 35
11.	Reported removal and shipping of priceless treasures of Indian art and culture including rare works of sculptures from different museums, art galleries and temples in India for display during the Festival of India in the United States of America and France with grave risks, and steps taken by the Government in that regard.	Shri K.P. Unnikrishnan	Shri K.P. Singh Deo 16-4-1985	• 56
12.	Reported financial crisis faced by the cultivators due to sharp fall in the prices of coconut and the root-wilt disease in the coconut plants and steps taken by the Government in the matter.	Shri T. Basheer	Shri Bala Singh 22-4-1985	1 21
13.	Situation arising out of the reported death of many Adivasis and injuries to others as a result of firing by Police in the Sahabganj district of Bihar and the action taken by the Government of India in the matter.	Shri Harish Rawat	Shri S.B. Chavan 23-4-1985	1 22

1	2	3	4	5	
					H M
14.	Situation arising out of the reported decision of the Government of India to invite fresh global tenders for the Hazrat Nizamuddin gas pipeline project on a turnkey basis in supersession of the earlier decision to entrust the project to the Gas Authority of India and Engineers India Limited and the steps taken by the Government in regard thereto.	Shri S. Jaipal Reddy	Shri Nawal Kishore Sharma 25-4-1985	1	29
15.	Situation arising out of the recent rise in prices of essential and other commodities and the steps taken by the Government in that regard.	Shri Zainul Basher	Rao Birendra Singh 29-4-1985	1	20
16.	Situation arising out of the reported attempt of the Management of Delhi Cloth Mills to close its textile mills rendering several thousand workers jobless and the action taken by the Government in regard thereto.	Shri Suresh Kurup	Shri T. Anjiah 2-5-1985	1	03
17.	Reported supply of maps of sensitive and restricted areas in Kerala and Indo-Burma border by some non-official agencies to some foreign agencies without obtaining prior clearance from concerned authorities, thereby violating the Official Secrets Act and M.P. Restriction Policy and the action taken by the Government in the matter.	Shri Indrajit Gupta	Shri S.B. Chavan 8-3-1985	1	13
18.	Reported sudden declaration of moratorium by the Reserve Bank of India on Lohani Commercial Bank and two other banks causing difficulties to depositors and the action taken by the Government in the matter	Shri George Joseph Mundackal	Shri Janardhana Pojari 9-5-1985	1	14
19.	Situation arising out of the acute shortage of drinking water in various parts of the country and action taken by the Government in that regard.	Shri Virbhi Chander Jain	Shri Abdul Ghafoor 10-5-1985	1	32



1	2	3	4	5
				H M
20.	Situation arising out of the acute shortage of power and loadshedding in various parts of the country and the steps taken by the Government in regard thereto.	Shri Yashwantrao Gadhak Patil	Shri B. Shankaranand 14-5-1985	1 12
[21.	Situation arising out of the reported closure of Rohtas Industries Limited resulting in unemployment of large number of workers and the action taken by the Government in the matter.	Shri Maurice Kujur	Shri Veerendra Patil 15-5-1985	0 21

## 5. DIVISION

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Number of Divisions held	...	...	...
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## 6. FINANCIAL BUSINESS

Subject	Date of pre- sentation	Date(s) of discussion	Time taken	
1	2	3	4	
			H	M
<b>(i) Railways Budget</b>				
Budget (Railways) for 1985-86	14-3-85	18-3-85 19-3-85 20-3-85	0	42
		General Discussion	10	01
		20-3-85 *Discussion and voting on Demands for Grants		
Supplementary Demands for Grants in respect of Budget (Railways) for 1984-85	14-3-85	20-3-85 *Discussion and voting on Supplementary Demands for Grants (Railways)	3	53
<b>(ii) General Budget</b>				
Budget (General) for 1985-86	16-3-85		1	48
		21-3-85 22-3-85 23-3-85 25-3-85		
		**General Discussion	19	29
		25-3-85 Discussion and voting on Demands for Grants on Account (voted without discussion)		
<b>1985-86</b>				
<i>Discussion and Voting on Demands for Grants of Ministry/Department of-</i>				
	1-4-85 2-4-85	Home Affairs	9	29
	8-4-85	Education	7	22

\*Discussed together along with the Government Resolutions regarding appointment of Railway Convention Committee and association of Rajya Sabha therewith.

\*\*Discussed to ether with Supplementary Demands for Grants for in respect of the Budget (General) for 1984-85.

1	2	3	4	
				H M
		9-4-85 } External Affairs	9	55
		10-4-85 }		
		11-4-85 } Steel, Mines and Coal	7	27
		12-4-85 }		
		12-4-85 } Chemicals and Fertilizers	5	59
		13-4-85 }		
		15-4-85 } Health and Family Welfare	5	29
		16-4-85 }		
		16-4-85 } Irrigation and Power	8	54
		17-4-85 }		
		18-4-85 }		
		18-4-85 } Industry and	6	38
		19-4-85 } Company Affairs		
		19-4-85 } Food and Civil Supplies	5	14
		22-4-85 }		
		23-4-85 Communications	3	03
		23-4-85 }		
		24-4-85 } Defence	6	47
		25-4-85 }		
		26-4-85 } Commerce and Supply	5	01
		29-4-85 }		
		30-4-85 } Agriculture and	8	30
		2-5-85 } Rural Development		
		2-5-85 } Social and Women's Welfare	5	25
		3-5-85 }		
		3-5-85 } Labour	6	38
		7-5-85 }		
		Environment and Forests		
		Finance		
		Information and Broadcasting		
		Law and Justice		
		Parliamentary Affairs		
		Petroleum		
		Planning		
		Science and Technology		
		Shipping and Transport		
		Tourism and Civil Aviation		

1	2	3	4
			H M
		Works and Housing	
		Atomic Energy	0 03
		Culture	
		Electronics	
		Ocean Development	
	Guillotined at 6 P.M. on 7-5-1985	Personnel and Administrative Reforms	
		Space	
		Youth Affairs and Sport	
		Lok Sabha	
		Rajya Sabha	
		Secretariat of the Vice-President	
		Total time taken up on Demands for Grants	101 54
Supplementary Demands for Grants in respect of the Budget (General) for 1984-85	14-3-85	21-3-85 22-3-85 23-3-85 25-3-85	*Discussion and voting on Supplementary Demands for Grants (General)
(iii) Budget in respect of State of Punjab			
Budget (Punjab) for 1985-86	19-3-85	25-3-85 26-3-85	**General Discussion
		25-3-85 26-3-85	**Discussion and voting on Demands for Grants on Account
Supplementary Demands for Grants in respect of Budget (Punjab) for 1984-85	19-3-85	25-3-85 26-3-85	**Discussion and voting on supplementary Demands for Grants (Punjab)
			5 03

\*Discussed together with the general discussion on General Budget for 1985-86.

\*\*Discussed together along with statutory Resolution seeking approval of the continuance in force of the Proclamation dated 6-10-83 in respect of the State of Punjab issued under article 356 of the Constitution by the President for a further period of six months w.e.f. 6-4-1985 and motion for consideration of the National Security (Amendment) Bill, 1985.

# 7. MOTIONS

## (I) Motions under rules 191 and 342

Sl. No.	Brief subject	Motion under rule	Name of member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
						H. M.	
1	32nd and 33rd Reports of the Union Public Service Commission, laid on the Table of the House on 2-3-1983 and 2-5-1984 respectively.	191	Shri K. P. Singh Deo	28-3-85 29-3-85	0-43	Personnel and Training Administrative Reforms and Public Grievances and Pension	Discussion not concluded.
2	Statement made by the Minister of Home Affairs in the House on 23-4-85 regarding Ahmedabad situation.	342	Shri S. B. Chavan	24-4-85	3-59	Home Affairs	..
3	Reported uncovering of a plot by the American Federal Bureau of Investigation to assassinate the Prime Minister during his impending visit to the United States.	191	Shri G. G. Swell	15-5-85	2-31	External Affairs	Adopted.

## (II) Motion under rule 388 for suspension of rule

Sl. No.	Brief subject	Member who moved	Date on which motion moved	Time taken	Remarks
1	Suspension of rule 32 (Question Hour) of the Rules of Procedure and Conduct of Business in Lok Sabha.	Prof. Madhu Dandavate	13-5-85	H M 0-04	Adopted.

## 8. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency	Oath/Affirmation	Language in which oath/Affirmation was made	Date of taking oath/Affirmation
1	Shri Bhimreddy Narasimha Reddy	Miryalguda - Andhra Pradesh.	Affirmation	Telgu	13-3-85
2	Shri Jamihur Rahman	Kishanganj - Bihar	Oath	Urdu	-do-
3	Shri Indrajit Gupta	Bashirat - West Bengal	Affirmation	Bengali	-do-
4	Shri Appayyadora Hanumanu	Srikulam - Andhra Pradesh	Oath	English	-do-
5	Shri Palakondrayudu Sugavasi	Rajampet - Andhra Pradesh	Oath	Telugu	-do-
6	Dr. Biharilal Shaitesh	Chail(SC) Uttar Pradesh	Oath	Hindi	-do-
7	Shri Sala Uddin	Godda - Bihar	Oath	Urdu	-do-
8	Shri N.V.N. Somu	Madras North - Tamil Nadu	Affirmation	Tamil	14-3-1985
9	Smt. Dil Kumari Bhandari	Sikkim-Sikkim	Oath	English	12-4-1985
10	Shri Sambhaji Rao Saheb Rao Kalade	Baramati - Maharashtra	Affirmation	Hindi	29-4-1985
11	Shri R. Dhanuskodi Abithan	Tiruchendur - Tamil Nadu	Oath	English	2-5-1985
12	Shri Phuntsog Namgyal	Ladakh - Jammu & Kashmir	Affirmation	English	7-5-1985

# 9. OBITUARY REFERENCES

Sr. No.	Name of Member	Date of Death	Date on which reference made	Time taken H. M.
1.	*Mr. Konstantin Ustinovich Chernenko	10-3-85	13-3-85	0 06
2.	Shri T. Channaiiah (Member, Provisional Parliament)	18-1-85	13-3-85	
3.	Shri Deenbandhu Parmar (Member, Second Lok Sabha)	21-2-85	13-3-85	
4.	Dr. V. A. Seyid Muhammad (Member, Sixth Lok Sabha)	28-2-85	13-3-85	
5.	Shri Dajiba Balwantrao Desai (Member, Sixth Lok Sabha)	19-3-85	27-3-85	0 02
6.	Shri Ganapati Ram (Member, Third Lok Sabha)	3-4-85	9-4-85	0 01
7.	Shri Jayawant Ghanshyam More (Member, Second Lok Sabha)	27-2-85	24-4-85	0 02
8.	Pether Anthony Murmu (Member, Sixth Lok Sabha)	19-4-85	24-4-85	
9.	Shri Ram Narain Sharma (Member, Fifth Lok Sabha)	11-4-85	6-5-85	0 02
10.	**Dr. Saradish Roy	5-5-85	6-5-85	
11.	Shri Balbir Singh (Member, Sixth Lok Sabha)	10-5-85	10-5-85	0 03
12.	**Chowdhry Girdhari Lal	16-5-85	17-5-85	0 02

\*President of U. S. S. R.

\*\*Sitting Members.



# 10. PAPERS LAID ON THE TABLE

(i) By Government	....	....	1280
(ii) By Private Members . . . . .	....	....	1

11. PETITION

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Presented by member . . . . . 1

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## 22 QUESTIONS

(i) **Starred**

Number of Questions put down in Question Lists for Oral Answers . . . \*914

Number of Questions orally answered . . . . . 283

(ii) **Unstarred**

Number of Questions for which Written Answers were laid including those put down for Oral Answers but not reached for Oral Answers . . . \*\*7858

(iii) **Short Notice Questions**

Number of Questions put down in Short Notice Question Lists . . . 3

Number of Short Notice Questions orally answered . . . . . 3

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\* Includes 14 Starred Questions postponed/transferred from one Ministry to another.

\*\* Includes 123 Unstarred Questions withdrawn/deleted/transferred from one Ministry to another.

**(iv) Half-An-Hour Discussions Arising Out of Answers to Questions**

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time Taken Hrs. Mts.
1	Educated unemployed benefited under self employment Guarantee Scheme	Shri Jitendra Prasad	26-4-1985	Finance	1-15
2	Location of Industries in No Industry Districts in Orissa	Smt. Jayanti Patnaik	3-5-1985	Industry and Company Affairs	1-07
3	Educated unemployed registered with Employment Exchanges	Shri Jitendra Prasad	10-5-1985	Labour	0-40
4	Funds for NREP to States	Shri Mool Chand Daga	13-5-1985	Agriculture and Rural Development	1-03
5	Special charter and return fare facility to the cities outside in India.	Shri Digvijay Singh	15-5-1985	Tourism and Civil Aviation	0-23
6	Streamlining of Gramin Banks	Prof. Narian Chand Prashar	17-5-1985	Finance	0-47

### 13. RESIGNATION BY MEMBERS

Sl. No.	Name	State	Constituency	Date from which resignation took effect	Date of issue of notification in Gazette/pub. House.	
					Date of publication in Bulletin	Date of announcement
	Shri Nar Bhadur Bhandari	Sikkim	Sikkim	15-3-1985	15-3-1985	15-3-1985
	Shri Sharadchandra Govindrao Pawar	Maharashtra	Baramati	18-3-1985	18-3-1985	18-3-1985
	Shri Bijayananda Pattanaik	Orissa	Kendrapara	25-3-1985	1-4-1985	....

## 14. RESOLUTIONS

## (1) Government Resolution

Sl. No.	Brief subject	Name of member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
					H.M.	Adopted.
91	Appointment of a Parliamentary Committee consisting of 12 members from Lok Sabha to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>सि-ए-सि</i> General Finance.	Shri Bansilal	30-3-85	3.53	Railway	Adopted.
92	Recommendation to Rajya Sabha to associate 6 Members with the Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>सि-ए-सि</i> General Finance.					

\* Discussed together along with the Demand for Grants in respect of Budget (Railways) for 1985-86 and Supplementary Demands for Grants in respect of Budget (Railways) for 1984-85.

**(H) Statutory Resolutions**

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
.. 1	2	3	4	5	6	7	8
• <sub>1</sub>	Approval of the continuance in force of the Proclamation dated 6-10-1983 in respect of the State of Punjab issued under article 356 of the Constitution by the President for a further period of six months w.e.f. 6-4-1985	Article 356	Shri S. B. Chavan	25-3-85 26-3-85	H.M. 5-03	Home Affairs	Adopted.
•• <sub>2</sub>	Disapproval of the Bhopal Gas Leak Disaster (Processing of Claims) Ordinance, 1985 (Ordinance No. 1 of 1985.)	Article 123	Shri C. Janga Reddy	27-3-85		Chemicals and Fertilisers	Withdrawn.
•• <sub>3</sub>	Disapproval of the Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance 1985 (Ordinance No. 2 of 1985)	Article 123	Prof Saif-ud-Din Soz	27-3-85 28-3-85		Works and Housing	Negative.

• Discussed together with the motion for consideration of the National Security (Amendment) Bill, 1985 and (i) General Discussion (ii) Demands for Grants on Account in respect of Budget (Punjab) for 1985-86 and (iii) Supplementary Demands for Grants in respect of Budget (Punjab) for 1984-85.

•• Discussed together with the motion for consideration of the Bhopal Gas Leak Disaster (Processing of Claims) Bill, 1985, as passed by Rajya Sabha.

• Discussed together with the motion for consideration of the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1985, as passed by Rajya Sabha.

1	2	3	4	5	6	7	8
					H. M.		
£4	Disapproval of the Tea Companies (Acquisition Article 123 and Transfer of Sick Tea Units) Ordinance, 1985 (Ordinance No. 3 of 1985.)	Shri Abdul Rashid Kabeeli	19-5-85 14-5-85	2.39	Commerce	Negative.	
5	Approval of the notification of the Ministry of Finance (Department of Revenue) No. G.S.R. 8(s) 403(E), dated 7-5-85 increasing the export duty read with leviable on black pepper to Rs. 3 per kilogram. section 7(3) of the Customs Tariff Act, 1975.	Shri J. Naradhan Poojari	15-5-85	0.03	Finance	Adopted.	

£ Discussed together with the motion for consideration of the Tea Companies (Acquisition and Transfer of Sick Tea Units) Bill, 1985.

### (III) Private Members' Resolutions

Sl. No.	Brief subject	Name of member who moved	Date(s) of moving and discussion	Time taken H M	Ministry/Department	Remarks
1	Desert Development Programme	Shri Viridhi Chander Jain	25-1-1985 (First Session) 28-3-1985 19-4-1985	3-24 (including 05 minutes taken during First Session)	Planning	Withdrawn
2	Conversion of A.I.R. and Doordarshan into autonomous corporations.	Shri M. Raghunath Reddy	19-4-1984 3-5-1985 17-5-1985	5 46	Information and Broadcasting	Negative
3	Relief to farmers affected by drought	Shri Janki Raj Gupta	17-5-1985	0-45	Agriculture and Rural Development	Discussion not concluded.



## 15. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Under rule	Name of member who raised the discussion	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1	Report of the National Transport Policy Committee, laid on the Table of the House on 12-8-80	193	Prof. Madhu Dandavate	14-3-85 15-3-85 27-3-85	H. M. 5.18	Shipping and Transport	
2	Urgent need to ensure remunerative prices for agricultural produce to the farmers.	193	Prof. Madhu Dandavate	21-3-85	2.17	Agriculture and Rural Development	
3	Briefing held in U.S. Congress annexe under the auspices of the Congressional Human Rights Caucus on the so called human rights issue in Punjab there by interfering in the internal affairs of India.	193	Shri Saifuddin Chowdhary	18-4-85	2.50	External Affairs	
4	Progress of Indian Women in social, educational, political and economic fields in the International Women's Decade.	193	Smt. Geeta Mukherjee	24-4-85	3.10	Social and Women's Welfare	
5	Statement made by the Minister of State in the Ministry of External Affairs in the House on 29-4-85 regarding the present situation in Sri Lanka.	193	Shri P. Selvendran	29-4-85	5.04	External Affairs	

2	3	4	5	6	7	8
6 Situation arising out of the series of bomb explosions in Delhi and other parts of Northern India and the failure of intelligence agencies in the country	193	Shri Suresh Kurup	13-5-85	H.M. 4.25 Home Affairs		
7 Urgent need for judicial reforms in the country.	193	Prof. Madhu Dandavate	14-5-85 15-5-85	4.43 Law and Justice		
8 Alleged frauds in the Nationalised Banks in their branches in India and abroad leading to loss of hundreds of crores of rupees.	193	Shri K.P. Unnikrishnan	17-5-85	2.32 Finance		

16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

*References*

Sl. No.	Subject	By whom	Date
1.	40th Anniversary of the victory over the fascist forces in the Second World war.	Speaker	9-5-1985

# 17. STATEMENTS

(i) *Suo Moto Statements made/laid by Ministers Under Rule 37a*

Sl. No.	Subject	Name of Ministers	Date	Time taken
1	2	3	4	5
1.	Fire accident to 327 UP Nagpur Passenger on Rajnandgaon-Dongargarh Section of South-Eastern Railway on 23-2-1985	Shri Bansi Lal	14-3-1985	H.M, 0 03
2.	Government Business for the week commencing the 18th March, 1985.	Shri H. K. L. Bhagat	15-3-1985	0 11
3.	Situation in Sri Lanka.	Shri Khurshed Alam Khan	15-3-1985	0 05
4.	Constitution of Third Wage Board for Sugar Industry.	Shri T. Anjiah	15-3-1985	0 02
5.	Situation regarding Iran-Iraq War.	Shri Rajiv Gandhi	21-3-1985	0 02
6.	Integrated Policy Measures on Electronics	Shri Shivraj V. Patil	21-3-1985	0 17
7.	Ahmedabad Communal Riots.	Shri. S.B. Chavan	21-3-1985	0 06
8.	Procurement price for wheat and support price for Barley for 1985-86 marketing season.	Shri Buta Singh	21-3-1985	0 04
9.	Killing of a member of Staff of U.S.S.R. Embassy.	Shri S.B. Chavan	22-3-1985	0 02
10.	Government Business for the week commencing the 25th March, 1985.	Shri Ghulam Nabi Azad	23-3-1985	0 03
11.	Missing official of Soviet Embassy, Mr. Igor Gueja.	Shri Khurshed Alam Khan	25-3-1985	0 05
12.	Constitution of Wage Boards for Working Journalists and non-Journalists Employees of Newspapers Establishments.	Shri T. Anjiah	29-3-1985	0 04
13.	Situation in Sri Lanka.	Shri Khurshed Alam Khan	29-3-1985	0 04
14.	Reported Chlorine Gas and Sulphonic Acid fumes leakage in Union Carbide India Ltd's plant at Bhopal on 28th March, 1985 and 1st April, 1985 which resulted in large scale disruption and injury to human and animal life.	Shri Veerendra Patil	8-4-1985	0 02

1	2	3	4	5	
				H.	M.
15.	Promulgation of Tea Companies (Acquisition and transfer of Sick Tea Units, Ordinance, 1985.	Shri Vishwanath Pratap Singh	8-4-1985	0	06
16.	Permission given to flour mills to purchase wheat in the open market.	Rao Birendra Singh	10-4-1985	0	03
17.	Crash of an Indian Air Force Plane near Bareilly on 9th April, 1985.	Shri P.V.Narasimha Rao	10-4-1985	0	05
18.	Regarding Certain decision taken by the Government to restore normalcy in Punjab.	Shri S.B. Chavan	11-4-1985	0	03
*19.	New Import and Export Policy.	Shri Vishwanath Pratap Singh	12-4-1985	0	08
20.	Decision on Tripartite Committee's Report for review of Industrial Dearness Allowance formula for employees of the Central Public Enterprises.	Shri Vishwanath Pratap Singh	12-4-1985	0	03
21.	Communal riots in Ahmedabad	Shri S.B. Chavan	18-4-1985	0	05
22.	Incident at Amritsar on the 19th April, 1985.	Shri S.B. Chavan	22-4-1985	0	05
23.	A matter concerning the Ministry of Home Affairs raised by Prof. K.K. Tewary in Lok Sabha on the 18th April, 1985.	Shri S.B. Chavan	22-4-1985	0	02
24.	Ahmedabad situation.	Shri S.B. Chavan	23-4-1985	0	09
25.	Situation in Sri Lanka.	Shri Rajiv Gandhi	25-4-1985	0	02
26.	Grant of Interim Relief and an Instalment of Dearness allowance to Central Government employees.	Shri Vishwanath Pratap Singh	26-4-1985	0	01
27.	Setting up of Commission of Inquiry to inquire into allegations of organised violence in Delhi following the assassination of late Prime Minister, Shrimati Indira Gandhi.	Shri Ashoke kumar Sen	26-4-1984	0	01
28.	Present situation in Sri Lanka.	Shri Khurshed Alam Khan	29-4-1985	0	06
29.	Withdrawal of money from the Contingency Fund of India for meeting the requirements of funds for the Commission of Inquiry for Delhi riots.	Shrimati Ram Dulari Sinha	29-4-1985	0	03
30.	Government business for the week Commencing the 6th May, 1985.	Shri Ghulam Nabi Asad	3-5-1985	0	07
31.	Increase in the Swatantrata Sevik Samman Pension	Shrimati Ram Dulari Sinha.	7-5-1985	0	01

\* Also laid on the table.

1	2	3	4	5
				H. M.
32.	Government business for the week commencing the 13th May, 1985.	Shri H.K.L.Bhagat	10-5-1985 0	14
33.	Abolition of the Andhra Pradesh Legislative Council.	Shri H.R.Bhardwaj	10-5-1985 0	01
34.	Statement on Sri Lanka.	Shri Khursheed Ahm Khan.	10-5-1985 0	04
35.	Additional allocation for Rural Landless Employment Guarantee programme for 1985-86 for construction of rural houses for Scheduled Castes and Scheduled Tribes.	Shri Vishwanath Pratap Singh	14-5-1985 0	03
36.	Freight rate for salt for human consumption.	Shri Bansi Lal	15-5-1985 0	02
37.	Treatment of Dearness Allowance sanctioned upto Consumer Price Index level of 568 for the purpose of retirement benefits for all Central Government Employees retiring on or after the 31st March, 1985.	Shri Janardhana Poojari	17-5-1985 0	01

## (ii) Matters under Rule 377

Sl. No.	Subject	Name of the Member who raised the matter	Date	Time taken
1	2	3	4	5
				H. M.
1.	Shortage of black and white roll films resulting in hardship to thousands of photographers in Kerala.	Shri V.S. Vijayaraghavan		
2.	Need for central assistance for soil conservation schemes in Orissa.	Smt. Jayanti Patnaik		
3.	Need to exempt the House Rent Allowance paid to Government employees living in their own houses from Income-tax.	Shri Mool Chand Daga		
4.	Need to ensure remunerative price of paddy to agriculturists in Mirzapur district, Uttar Pradesh.	Shri Ram Pyare Panika		
5.	Need to check the pollution of atmosphere caused by the effluents of the P.V.K. Distillery in Nandganj (Uttar Pradesh).	Shri Zainul Basher		

1	2	3	4	5
				H. M.
6.	Need to amend the Forest Act, 1980 for the development of hill areas.	Shri Harish Rawat	14-3-1985	0 19
7.	Need to formulate proper sports policy to encourage all the popular games.	Shri Satyagopal Mishra		
8.	Need for immediate steps to create a free trade zone at Visakhapatnam port.	Shri S.M. Bhattam		
9.	Need to issue a commemorative stamp in memory of Sheikh Mohammad Abdullah.	Prof. Saif-ud-Din Soz		
10.	Acute shortage of small denomination coins.	Dr. A. Kalanidhi		
11.	Sharp fall in the price of mustard seeds.	Shri Birbal		
12.	Delay in establishing the proposed Railway Coach Factory at Mohanpur, District Mirzapur, U.P.	Shri Ram Pyare Panika		
13.	Need for increase in the scholarship amount given to Scheduled Castes and Scheduled Tribes and backward classes students in view of increase in the cost of living.	Shri Mahavir Prasad		
14.	Acute shortage of drinking water in Gazipur district, U.P. and need to formulate long term schemes to tackle the problem.	Shri Zainul Basher		
15.	Worsening law and order situation in South Delhi and need to provide more police posts and mobile vans.	Shri Lalit Makan	18-3-1985	0 10
16.	Need for immediate steps for the development of Paradip Port.	Shri Chintamani Panigrahi		
17.	Pollution of Kallada river near Qui'on district (Kerala) and need to take anti-pollution measures after enquiry by a central team of experts.	Shri K. Kunjambu		
18.	Need to clear the Polawaram Project in Andhra Pradesh and its take-over by Centre.	Shri S.M. Bhattam		
19.	Acute shortage of drinking water in Kharapur (West Bengal) and need to take immediate steps to bring water from Subarnarekha.	Shri Narayan Choubey		
20.	Drought conditions in Rajasthan and need for Central assistance for drought relief works.	Shri Virddhi Chander Jain		

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| 21. Need to restore E.S.I. benefits to casual workers   | Shri S. Krishna Kumar        | 19-3-1985 0 09 |
| 22. Need to take immediate steps to check the pollution of atmosphere and water caused by the chemical and gas based industries in and around Vadodara.               | Shri Ranjit Singh Gachwad    |                |
| 23. Exploitation of migrant workers at work site of Visag Steel Plant in Andhra Pradesh and need to provide better facilities and wages to these workers.             | Shri Nornath Rath            |                |
| 24. Need to formulate a National Sports Policy and training to participants keeping in view the next Olympics at Seoul.   | Shri Priya Ranjan Das Munshi |                |
| 25. Sharp fall in the price of indigenous rubber and need to stop the import of rubber and purchase of surplus rubber by Government.                                  | Shri George Joseph Mundakal  |                |
| 26. Agitation by Kendriya Vidyalaya teachers and need for dialogue with representatives.  | Shri Basudeb Acharia         | 20-3-1985 0 11 |
| 27. Scarcity of drinking water, particularly in hilly areas of U.P. and need to provide adequate finances for drinking water schemes.                                 | Shri Harish Rawat            |                |
| 28. Need for establishing an Agriculture University at Jobner, Rajasthan.   | Shri Banwarilal Bajwa        |                |
| 29. Scarcity of fodder and drinking water in certain districts of Himachal Pradesh due to failure of rains and need for immediate financial assistance by the centre. | Prof. Narain Chand Prarashar |                |
| 30. Need to declare Gyanpur and Mirzapur Tehsils of Varanasi district as Industrial area for production and export of carpets and brass utensils.                     | Shri Uma Kant Mishra         |                |
| 31. Need to broadcast news bulletins in regional languages from A.I.R. Delhi.   | Shri P. Penchalaiah          |                |
| 32. Sea erosion in South Canara District (Karnataka) and need for construction of a sea wall on the entire sea coast.   | Dr. V. Venkatesh             |                |



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33.	Pollution in Delhi particularly in Chandra Chowk and need for revamping the Parliamentary Environmental Forum and an expert Committee to suggest ways and means to solve the menace.	Shri Jai Parkash Agarwal	20-3-1985	0 11
34.	Need to raise monthly quota of kerosene to Kerala.	Shri V.S. Vijayaraghavan		
35.	Need to expedite the construction of proposed rail-road bridge between Chhitauni Bagaha Stations.	Shri Madan Pandey		
36.	Drought conditions in Himachal Pradesh and need for financial assistance.	Shri Krishan Dutt Sultanpuri		
37.	Need to sanction additional central assistance for early completion of Upper-Kolab Multi-Purpose Project in Orissa.	Shri K. Pradhani		
38.	Permission for Son-et-Lumiere at Konark.	Smt. Jayanti Patnaik		
39.	Need to complete the fencing of border between India and Bangladesh to protect the security of the nation.	Shri Ghintamani Jena	21-3-1985	0 17
40.	Need to set up the work to upgrade telephone exchange at Diamond Harbour.	Shri Amal Datta		
41.	Need for irrigation facilities in border areas of Jammu and funds for digging wells for irrigation purposes.	Shri Janak Raj Gupta		
42.	Need to constitute a Pepper Board on the pattern of the Gardamom Board.	Prof. P.J. Kurien		
43.	Need for replacing the existing Kurseong Television Relay Centre by a high power T.V. transmitter.	Shri Amar Roypradhan		
44.	Need to bring Talchar Coal fields and Ib valley coal fields under one separate subsidiary company of Coal India Ltd. with headquarter in Orissa.	Shri Harihar Soren		
45.	Need to issue a commemorative stamp in memory of Vir Surendra Sai, a freedom fighter.	Shri Sriballav Panigrahi		
46.	Need for taking steps for preventing the reported killing of cows in thousands in West Germany.	Shri N. Venkata Ratnam		

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47.	Inadequate supply of water for irrigation in Thanjavur District and need to settle Cauvery water dispute.	Shri S. Singaravivel		
48.	Need to check infiltration of smugglers and spies in Barmer and Kutch Districts.	Prof. Nirmala Kumari Shaktawat		
49.	Need to implement the recommendation of High Power Panel on Minorities.	Shri G.M. Banatwalla	22-3-1985	0 14
50.	Need to sanction more posts of Judges for Goa, Daman and Diu.	Shri Shantaram Naik		
51.	Need to reconsider the decision to acquire land adjacent to the Eastern part of Trivandrum Civil Airport for Air Force Complex of Southern Command.	Shri A. Charles		
52.	Need to declare UGADI a closed holiday for Central Government offices in Andhra Pradesh.	Shri Ajoy Biswas		
53.	Funds for development of Chilka lake, a place of national tourist importance.	Smt. Jayanti Patnaik		
54.	Need to revive the licence of the Kisan Sahkari Chini Mill of Akbarpur (Uttar Pradesh).	Shri R. P. Suman		
55.	Need to start a 'Vayudoot Air Service to various parts of Jammu & Kashmir.	Shri Janak Raj Gupta		
56.	Provision in the Seventh Plan for irrigation in Barmer and Jalore (Rajasthan) from Narbada.	Shri Virbhi Chander Jain		
57.	Acute shortage of drinking water in Anantpur (Andhra Pradesh) and need for financial assistance.	Shri K. Ramchandra Reddy	25-3-1985	0 13
58.	Need for unconditional release of Swami Agnivesh and his colleagues prior to tripartite meeting to settle the quarry workers' dispute.	Prof. Madhu Dandavate		
59.	Need to appoint a full-time executive and an enquiry to look into the affairs of Bharat Brakes and Valves, Calcutta.	Shri Saifuddin Ghoudhary		
60.	Need to establish industrial units in Purnea (Bihar) for its development.	Shri D.L. Baitha		

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| 61. Need to open purchase centre for potatoes and construction of more cold storages in Uttar Pradesh.                         | Shri Zainul Bashqer            |                |
| 62. Financial assistance to the State of Orissa to meet drinking water scarcity.   | Shri Chintamani Jena           |                |
| 63. Steps to encourage tourism in Jammu & Kashmir.   | Shri Abdul Rashid Kabuli       |                |
| 64. Steps to clean the water of Yamuna at Mathura.   | Shri Kunwar Manvendra Singh    |                |
| 65. Need for an early decision on the recommendations of the Committee for the welfare of servicemen.                          | Prof. Narain Chand Parashar    | 26-3-1985 0 14 |
| 66. Need to abolish the lease system in Delhi.   | Shri Lalit Maken               |                |
| 67. Need for providing drinking water to the people of Jhunjhunu constituency from Indira Gandhi Canal.                        | Mohd. Ayub Khan                |                |
| 68. Need to open new Telephone Exchanges in Himachal Pradesh.  | Shri Krishan Dutt Sultanpuri.  |                |
| 69. Need to construct an over-bridge at Kallettumkara Railway Crossing (Kerala).   | Shri K. Mohandas               |                |
| 70. Increasing use of narcotic drugs in Delhi, especially by students.   | Shri Jai Prakash Agrawal       |                |
| 71. Need for T.V. relay Centre at Bidar (Karnataka).   | Shri Narsingh Rao Suryavanshi  |                |
| 72. Need to issue a stamp on Chittorgarh Fort.   | Prof. Nirmala Kumari Shaktawat |                |
| 73. Need for financial assistance to construct godowns in Kerala for proper storage and distribution of essential commodities. | Shri V.S. Vijayaraghavan       |                |
| 74. Financial assistance for construction of Obre-Ghorawal Road, U.P. in the Seventh Plan.                                     | Shri Ram Pyare Panika          | 27-3-1985 0 13 |
| 75. Need to expedite the erecting of new T.V. tower and provide BNG equipments for Panaji Relay Station.                       | Shri Shantaram Naik            |                |
| 76. Need for a uniform power tariff for the entire country as recommended by Rajyadhyaksha Committee.                          | Shri S.M. Bhattam              |                |
| 77. Mismanagement in Gaya Cotton and Jute Mill under N.T.C. in Gaya, Bihar.  | Shri Ramashray Prasad Singh    |                |

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78.	Need to issue directions to Coffee Board to purchase coffee from producers of Idukki and provide godown facilities at Idukki.	Prof. P.J. Kurien			
79.	Need for proper implementation of Employment Guarantee Scheme in Garh-Chiroli (Maharashtra) and financial assistance to the State Government for the purpose.	Shri Vilas Muttemwar			
80.	Need to provide S.T.D. facilities in Lakhimpur Khiri (Uttar Pradesh).	Smt. Usha Verma			
81.	Discharge of effluents by the caustic soda factory into the sea off Karwar and need for Central directives to check pollution.	Shri G. Devarya Naik			
82.	Construction of "Masani Dam" and 'Barrage' at Mahendragarh, Haryana and need to keep it open throughout the year.	Shri Ram Singh Yadav			
83.	Need to take immediate decision for setting up a coach factory at Gorakhpur.	Shri Madan Pandey.			
84.	Need to convene meeting of Chief Ministers of Orissa and Andhra Pradesh for early clearance of the Vamsadhara Project.	Shri V. Sobhanad-reswara Rao			
85.	Reduction in duration of Tamil programmes on T.V. by increasing the time for network programmes and need to restore earlier timings.	Shri N. Soundrarajan			
86.	Huge accumulation of handloom cloth and steps for its early clearance and need for redressal of the grievances of handloom weavers.	Shri N. Dennis			
87.	Need for allocation of adequate funds for vaccination of children against various diseases.	Smt. Madhuri Singh			
88.	Need to reopen the Phulwari Cotton Mills, Patna (Bihar) to save the workers from starvation.	Shri C.P. Thakur			
89.	Need to provide electricity connections to the people living in unauthorised houses constructed before 1981 in outer Delhi.	Shri Bharat Singh			
90.	Need to take immediate steps for reviving sick and closed units of West Bengal, particularly in Howrah.	Shri Priya Ranjan Das Munshi			

28-3-1985 0 12

29-3-1985

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91.	Violation of prescribed laws by deep sea fishing trawlers by fishing in shallow waters and need to continue their operations to depths exceeding 200 metres.	Shri Somnath Rath		
92.	Rude and unhelpful behaviour of the Telephone operators at Sangod (Kota) and need to redress grievances of subscribers and obviate losses to the exchequer.	Shri Shanti Dhariwal	29-3-1985	0 10
93.	Power crisis in West Bengal and need to consider the offer of Britain and Hungary to supply T.G. Units and turbo generators for CESC and Ramman Hydel Project of West Bengal.	Shri Basudeb Acharia		
94.	Need to provide drinking water in villages of Vidisha Parliamentary constituency and to declare Vidisha, Raisen and Sehore districts as drought affected districts.	Shri Pratap Bhanu Sharma		
95.	Need to construct houses for workers employed by public sector undertakings and collieries in and around Ramagundam.	Shri G. Bhoopathy	1-4-1985	0 10
96.	Reported abolition of freight equalisation scheme with respect to Iron and Steel and need to withdraw the orders or compensate the State of Kerala.	Shri V.S. Vijayaraghavan		
97.	Need to review the purchase price of opium to help opium growers.	Prof. Nirmala Kumari Shaktawat		
98.	Need to start a helicopter service to Badrinath and Kedarnath.	Shri Jai Prakash Agarwal		
99.	Need to open more branches of banks in Midnapur (West Bengal).	Smt. Geeta Mukherjee		
100.	Need to grant permission for manufacturing staple yarn in spinning mills of Uttar Pradesh.	Shri R.P. Suman	1-4-1985	
101.	Need for early enactment of a comprehensive bill to declare all those persons as Scheduled Castes/Scheduled Tribes who satisfy the required conditions.	Shri Ram Pyare Panika		
102.	Need to take effective steps to overcome the acute power shortage in Uttar Pradesh.	Shri Zainul Basher		

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103.	Damage to crops and need for release of more water in canals in Rajasthan and to give compensation and subsidy to farmers for installing generating sets for tube-wells.	Shri Birbal		
104.	Need to provide financial assistance for completion of Sagar Mal Gopa link project of Rajasthan Canal.	Shri Virdhi Chander Jain		
105.	Need to set up Integral Rail Coach Factory at Kazipet.	Shri G. Janga Reddy.		
106.	Failure of the Indian Missions to provide help to the stranded Indians in various cities of Iran and Iraq.	Shri Abdul Rashid Kabuli		
107.	Need to accord financial assistance or construction of link roads between Alwar and Delhi under National Capital Region plan.	Shri Ram Singh Yadav		
108.	Acute water scarcity in Orissa and need for special grant to the State of Orissa to provide relief to drought affected areas of Orissa.	Shri Somnath Rath	2-4-1985	0 25
109.	Need to establish T.V. Centre in Phulabani district, Orissa.	Shri Radhakant Dighal		
110.	Need to modernise the fertilizer plant of Fertilizer Corporation of India in Gorakhpur.	Shri Madan Pandey		
111.	Increasing incidents of air crashes because of birds-hits.	Shri Ghintamani Panigrahi		
112.	Death sentence to AYAZ SAMOO, labour leader in Pakistan.	Shri Saifuddin Ghowdhury.		
113.	Shortage of filtered and unfiltered water in Delhi and need to take immediate steps to overcome the chronic problem.	Shri Ghintamani Jena		
114.	Need to improve the working of telephone system in Vidisha Parliamentary Constituency and to provide S.T.D. facility between important towns in the area.	Shri Pratap Bhanu Sharma		
115.	Need to allocate more funds to Uttar Pradesh during Seventh Five Year Plan for its development.	Shri Ram Pyare Panika		
116.	Need to instal a high power T.V. transmitter at Purnea.	Shri D.L. Baitha	8-4-1985	0 09
117.	Supply of air to air missiles by U.S.A. to Pakistan and need to take appropriate and timely action in this regard.	Shri Ghintamani Panigrahi		

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118.	Need to open Central School in Gazi-pur, Uttar Pradesh.	Shri Zainul Basher	8-4-1985	o 09
119.	Non-payment of wages prescribed under the Minimum Wages Act to industrial workers in the country.	Dr. Chander Shekhar Tripathi		
120.	Drought conditions in Warangal and other districts of Andhra Pradesh and need to provide lift irrigation scheme on Kakatiya Canal.	Shri G. Janga Reddy		
121.	Need to erect barbed-wire fencing along the border of the National Tiger Project, Siraska, District Alwar to save the tiger population from poachers and also villagers from their attack.	Shri Ram Singh Yadav		
122.	Need to regularise and make permanent all casual labour.	Dr. A. Kalanidhi		
123.	Need to give Sodium Thiosulphate treatment for de-toxication of Bhopal gas victims as suggested by ICMR.	Shri Hannan Mollah	9-4-1985	o 10
124.	Need to instal a high powered T.V. Transmitter in Chittorgarh so that it could serve Dungarpur, Banswara, Mandasaur and Neemuch area.	Prof. Nirmala Kumari Shaktawat		
125.	Unsatisfactory working conditions of workers in Mica Processing Factory, Giridih and need to transfer MIDCO Headquarters from Patna to Giridih.	Shri Sarafraz Ahmed		
126.	Need to revive malaria eradication programme	Shri Madan Pandey		
127.	Shortage of drinking water in Bihar and need to solve the problem.	Smt. Krishna Sahi		
128.	Need to provide reservation and other facilities to muslim sweepers of Uttar Pradesh similar to those given to Hindu sweepers.	Sh. Mahavir Prasad		
129.	Need to take up the developmental work around Puri, Monark and Bhubaneshwer which are places of tourist attraction and pilgrimage.	Sh. Braja Mohan Mohanty	10-4-85	o 12
130.	Shortage of fertilizers in Bihar due to low production in Hindustan Fertilizers Unit of Barauni	Smt. Chandra Bhanu Devi		
131.	Need for early decision for payment of second instalment of Interim relief to Central Government employees.	Sh. Lalit Maken		

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132.	Need to clear the proposal to provide irrigation facilities in Midnapur, West Bengal.	Sh. Narayan Choubey		
133.	Need for daily direct train between Delhi and Bangalore.	Sh. V.S. Krishna Iyer	10-4-85	0 12
134.	Reports of large scale slaughter of cows in West Germany and need to save them and import them for free supply to farmers in Himachal Pradesh	Sh. Krishan Datt Sultanpuri		
135.	Need to direct military authorities to provide drinking water in Barmer, Jaisalmer and Jodhpur and surrounding villages through tankers.	Sh. Virndhi Chandra Jain		
136.	Need to supply Nut coke and Pearl coke to help brass industry of Moradabad, Uttar Pradesh.	S.. Hafiz Mohamad Siddiq		
137.	Need to instal a 10 KW transmitter for relaying T.V. Programmes from Sambalpur to Western Parts of Orissa.	Sh. Krupa Sindhu Bhoi		
138.	Need to set-up a River Travel Development Corporation to promote travel by boats.	Sh. Digvijay Singh		
139.	Need to expand Inter State Bus Terminal Kashmir Gate, Delhi and improve its management.	Sh. Jai Prakash Agarwal	11-4-85	
140.	Need to open an oil refinery in Morena, Madhya Pradesh	Sh. Kamodi Lal Jatav		
141.	Financial assistance for the development of Mirzapur district under N.R.E.P. and N.L.L.E.G. programmes.	Sh. Umakant Mishra		
142.	Damage caused to fruit laden trucks in arson around Azadpur Fruit Market during November riots and need to pay compensation to the affected people.	Prof. Saif-ud-Din Soz		
143.	Disruption of public life in the capital due to sudden rain on 9th April, 1985 and need to improve drainage system.	Sh. Satyagopal Mishra.		
144.	Need to establish electronic industries in Jabalpur or Katni in Madhya Pradesh.	Sh. Ajay Mushran	12-4-85	0 14



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145.	Need to take over Bhakra Control Board by the Centre to provide adequate water to the farmers of Ganganagar.	Sh. Birbal		
146.	Need to declare 14th April, a holiday in memory of Dr. B.R. Ambedkar and to include his biographical sketch and other works in text books.	Sh. R.P. Suman		
147.	Growing unemployment in the country and need to take measures to tackle the problem.	Sh. Krishan Pratap Singh		
148.	Need to provide financial assistance and other relief to the drought affected people of Jammu and Kashmir State.	Sh. G.L. Dogra	12-4-85	Q 14
149.	Disputes over the rival tenancy claims between the farmers of Bulia (Utter Pradesh) and Bhojpur (Bihar) because of constant shift of Ganges and need for the Central Government to intervene for providing lasting solution to the vexed problem.	Prof. K.K. Tewari		
150.	Air pollution in Visakhapatnam (Andhra Pradesh) and need to take remedial steps.	Sh. S.M. Bhattam		
151.	Need to conduct elections to local bodies on schedule.	Sh. Mool Chand Daga		
152.	Need to include Erawal and Lashkari Castes in the list of Scheduled Castes.	Sh. Shanti Dhariwal		
153.	Closure and mismanagement in T.K. Chemicals Limited, Kochuveli (Tiruvandrum) and need for its take over.	Sh. A. Charles		
154.	Need to declare Hyderabad as an International Airport.	Sh. G. Bhoopothy		
155.	Erosion by Ganga and Bhagirathi rivers in West Bengal and need to provide adequate funds for anti-erosion measures.	Smt. Bibha Ghosh Goswami	15-4-85	O 10
156.	Need to set up industries in Raigarh (Madhya Pradesh) for its development.	Kumari Pushpa Devi Singh		
157.	Need to take urgent steps to check increasing incidents of small pox in Uttar Pradesh.	Sh. Ram Nagina Mishra.		

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158.	Need to implement the recommendations contained in the Twenty-seventh Report of the Committee on Subordinate Legislation regarding recruitment rules for various posts in the Water Management and Command Area Development Division in the Ministry of Irrigation.	Sh. Ganga Ram		
159.	Need to lay a railway line between Sahajanwan and Balrampur via Bansi.	Dr. Chander Shekhar Tripathi		
160.	Need to revise the timings of certain trains running on Gaya-Kiul section of Eastern Railway and to provide a fast train between Gaya and Deoghar.	Smt. Krishna Saha		
			16-4-85,	0 14
161.	Need to sanction additional funds for renovation and modernisation of Kothagundam Thermal Power Station.	Sh. V. Sobhanadrees wara Rao		
162.	Need to clear the scheme for modernisation of Kangasabati Reservoir Project in West Bengal.	Sh. Ajit Kumar Saha		
163.	Need to provide stoppages of Malwa Super Fast Express and Dakshin Express at Vidisha and Ganj Basoda.	Sh. Pratap Bhanu Sharma		
164.	Need to Bring Purnea (Bihar) on air map of India.	Sh. D.L. Baitha		
165.	Need to complete the distributaries in Ganganagar district taking off from Indira Main Canal.	Sh. Birbal		
166.	Need to establish electronics industry at Gorakhpur and milk-based industries in Eastern Uttar Pradesh in the Seventh Plan.	Sh. Madan Pandey		
167.	Need to develop Visakhapatnam as a Tourist resort.	Sh. S.M. Bhattam		
168.	Need to start local train service between Varanasi and Mughal Sarai.	Sh. Zainul Baaher	17-4-1985	0 11
169.	Need to reconsider the increase in the rates of electricity by Delhi Electric Supply Undertaking.	Sh. Jai Prakash Aggarwal		
170.	Need to provide a railway level crossing and connecting roads in Jalla area near Patna.	Sh. O.P. Thakur		

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171.	Need to provide special funds to states in the Seventh Plan for providing medical facilities in villages.	Prof. Nrimala Kumari Shaktawat		
172.	Need to establish a National Institute for Translation and Interpretation to promote understanding of different languages.	Sh. Chintamani Jena	17-4-85	o 13
173.	Need to sanction more funds for drought relief programmes in Karnataka.	Sh. V. Venkatesh		
174.	Need to provide funds in the Seventh Plan for Talcher Super Thermal Plant and IB Valley Thermal Project in Orissa.	Sh. Sri Ballav Panigrahi		
175.	Situation arising out of the Resolution passed by D.D.A. asking D.C.M. to shift from the non-conforming area and Delhi Administration not allowing the Mill to close.	Sh. Lalit Maken		
176.	Need to clear the Bisalpur irrigation and water supply scheme immediately to provide drinking water and irrigation facilities in Deoli Tehsil (Rajasthan).	Sh. Banwari Lal Bairwa		
177.	Need for a T.V. tower in Lakhimpur Kheri (Uttar Pradesh).	Smt. Usha Verma		
178.	Need to help the State Government of West Bengal to tackle the acute scarcity conditions of drinking water in Midnapur and other adjacent Districts in the State.	Smt. Geeta Mukherjee	18-4-85	o 16
179.	Shortage of electricity in Rajasthan and need to supply adequate quantity of electricity from Atomic Power Station, Kota and Singrauli Thermal Power Plant.	Sh. Virdhi Chander Jain		
180.	Need to provide 229 KV line from Ramagundam Thermal Power Project of NTPC to Warrangal District.	Sh C. Janga Reddy		
181.	Need to direct HUDCO to increase the amount of house building loan for the houseless poor.	Sh. P. Penchalaiah		
182.	Need to retain the limit of financial assistance of Rs. 5000/- given to poor Harijans for improving their social, economic and health conditions.	Sh. Mahavir Prasad.		
183.	Famine conditions in Maharashtra need to take relief measures for farmers.	Sh. Viles Muttemwar	19-4-85	o 10

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184.	Need to establish industries in Khazaria (Bihar) for its development.	Dr. Chander Shekhar Verma.		
185.	Need to direct Government of Rajasthan to help farmers whose crops were damaged by hailstorms.	Sh. Ram Singh Yadav		
186.	Need to start relief works under NRELP in Bundelkhand (Madhya Pradesh) to provide jobs to people.	Smt. Vidyavati Chaturvedi		
187.	Menace created by the tigers around the Sunderbans Tiger Project in West Bengal and need to take measures to save people and cattle.	Sh. Sanat Kumar Mandal	19-4-85	0 10
188.	Famine conditons in hill areas of Uttar Pradesh and need for relief measures.	Sh. Harish Rawat		
189.	Need to open a Postal Division in Orissa	Sh. Jagannath Pattneik		
190.	Acute shortage of power in Uttar Pradesh particularly in Shahjampur and need to divert power from other states.	Sh. Jitendra Prasad		
191.	Need for release of Central Government share for speedy construction of road bridge over river Ghaghra in district Deoria (U.P.)	Sh. Ram Nagina Mishra		
192.	Need to provide cotton yarn at reasonable rates to the weavers of district Barabanki in Uttar Pradesh.	Sh. Kamla Prasad Rawat		
193.	Need for providing more financial aid by the Centre to the State Government for providing drinking water in Tikamgarh, district Chhattarpur, Madhya Pradesh.	Smt. Vidyavati Chaturvedi		
194.	Need to streamline the implementation of the Self Employment Guarantee Scheme and to increase the limit of Bank loans.	Sh. Harish Rawat	22-4-85	0 12
195.	Pollution of Ganga at Hardwar due to discharge by BHEL and IDPL etc. and need for effective remedial steps.	Sh. Chintamani Jena		
196.	Need for sanctioning the project by the Centre for construction of a road from Itchapuram to Thada, Andhra Pradesh.	Sh. P. Panchalaiah		
197.	Threatened token strike by RMS and M.M.S. Employees Union on 6th June, 1985.	Sh. Anand Pathak		

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198.	Need for installation of T.V. station in Birpur, Bihar.	Dr. G.S. Rajhans		
199.	Need for the Central help to the State Government for construction of National Highway from Gopalpur to Orissa border for social and economic upliftment of tribal belt in Orissa.	Sh. Jagannath Patnaik		
200.	Need to construct a railway bridge over Saryu (Ghaghra) river to connect Ayodhya and Prayag by an express-train.	Sh. Nirmal Khatri		
201.	Need to expedite construction work of Mathura-Alwar new Railway line (Central Railway).	Sh. Ram Singh Yadav		
202.	Need to clear the pending applications of Freedom fighters and ex-I.N.A. personnel for grant of pension.	Prof. Narian Chand Parashar		
203.	Need for setting up of fishing harbour at Paradeep.	Smt. Jayanti Patnaik		
204.	Need to declare Jaga Jyoti Basavewars birthday as a National holiday and instal his statue in front of Parliament House.	Sh. G.S. Basavaraju	23-4-85	0 17
205.	Need for allocation of adequate wagon to Coimbatore to facilitate movement of pig iron and other steel materials.	Sh. N. Sunderrajan		
206.	Need for direction to the Department of Archaeology to take over certain temples of architectural and aesthetic value of Hassan district (Karnataka) which are in dilapidated conditions.	Dr. V. Venkatesh		
207.	Need to remove shortage of diesel in Gorakhpur district.	Sh. Mahavir Prasad		
208.	Need to print retail prices on all varieties of cloth on each metre.	Sh. Shanti Dhariwal		
209.	Need to extend Akbarpur-Tanda Railway line and construction of another platform with sheds on those Railway Stations.	Sh. R.P. Suman		
210.	Need to extend the services of Vayudoot I. A. C. to Purnea (Bihar).	Smt. Madhuri Singh		
211.	Increasing volume of traffic from Kerala to Gulf countries and need to declare Trivandrum as an International Airport and to complete the work on Calicut and Cochin airports.	Sh. K. Mohandas	24-4-86	0 08

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				H. M.
212.	Need to draw a tributary from Sone Irrigation Canal from Dhana to Pareb in Patna district.	Sh. G.P. Thakur		
213.	Need to set up a Central Board for proper maintenance of places of religious and tourist importance near Haridwar and Rishikesh.	Shri Jai Prakash Agarwal		
214.	Drought in Madhya Pradesh and need to provide adequate central assistance for welfare schemes etc.	Shrimati Pushpa Devi		
215.	Need to widen National Highway No. 15	Shri Virddhi Chander Jain	25-4-85	0 19
216.	Need to exempt marine products from levy of taxes by the Government of Tamil Nadu.	Smt. Vijayanthimala Bali		
217.	Need to modernise the Krishna Irrigation Delta System by providing Central and World Bank assistance.	Shri P. Sobhanadreeswara Rao		
218.	Need to allot land to landless farmers of Ganga Nagar District in Indira Canal region.	Shri Birbal		
219.	Need to include Ghazipur and Balia (Uttar Pradesh) in the Ganga Action Plan.	Shri Zainul Basher		
220.	Need for the exclusion of 'Mochis' from the List of Scheduled Castes in Gujarat except District Dang.	Shri Narsing Makwana		
221.	Damage done to crops by wild animals in various parts of the country and need to take remedial steps.	Dr. Chander Shekhar Tripathi		
222.	Need to restore regular electricity supply in the Gorakhpur Fertilizer Plant.	Shri Madan Pandey		
223.	Need to have Time-Scale of pay for the employees of the N.T.C. of Tamil Nadu.	Dr. A. Kalanidhi		
224.	Need to arrange loans of Rs. 2000 for each worker of M/s. Binny Mills Ltd. Madras from the State Bank of India.	Shri K.R. Natarajan	26-4-85	0 19
225.	Need to take steps to curb malaria in Delhi	Shri Lalit Maken		
226.	Need to lift the ban on fresh recruitment in Central Government Offices.	Shri Satyagopal Misra		
227.	Drought situation in Rajasthan and need to provide special assistance to the State Government for installing hand pumps etc.	Prof. Nirmala Kumari Shaktawa		

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				H M.
228.	Need to permit the shopkeepers of Dharam-pura on Kalka-Simla National Highway to carry on their business till the new shops are constructed for them.	Shri K.D. Sultan-puri		
229.	Need to tone up telephone services in Barauni (Bihar).	Shrimati Krishna Sahi		
230.	Need to set up some heavy industry in district Faizabad (Uttar Pradesh) to remove unemployment among the youngmen.	Shri Nirmal Khatri		
231.	Need to take immediate steps to establish two more T. V. relay stations at Mokochung and Dimapur in Nagland.	Shri Ghingwang Konyak		
232.	Need for Central assistance to Maharashtra for solving the drinking water problem in the scarcity hit villages in district Buldana.	Shri Mukul Wasnik		
233.	Need to release adequate funds by the Central to the Uttar Pradesh Government to meet the unprecedented drought situation in the State.	Shri Chandra Mohan Singh Negi	29-4-1985	01 13
234.	Need to purchase paddy from the paddy growers of Andhra Pradesh at the same price as is paid to Punjab farmers and also to give bonus to them.	Shri V. Sobhanad-reeswara Rao		
235.	Need to review the provisions of the Employees' State Insurance (Amendment) Act, 1984.	Shrimati Bibha Ghosh Goswami		
236.	Need for early completion of Banspani-Jakhpura railway line in Orissa.	Shri Harihar Soren		
237.	Need to alleviate the sufferings of people living in Khurda and Nayagarh (Orissa) due to acute scarcity of drinking water.	Shri Ghintamani Panigrahi		
238.	Need to set up an academy of judicial Administration to train judges and conduct refresher courses for them.	Shri Kamal Nath		
239.	Need for improving the pay scale of post graduate teachers in Goa, Daman and Diu and removing disparity in pension to teachers of aided and Government schools.	Shri Shantaram Naik		
240.	Need for immediate Central help to Madhya Pradesh to cope up with the problem of drinking water in the State	Smt. Pushpa Devi		

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				H. M.
241.	Need to make the Himsagar Express a bi-weekly train and to provide its stoppages at important stations in the District of Kottayam, Pathnathitta and Alleppey.	Prof. P.J. Kurien	30-4-1983	O 16
242.	Need to remove the limit of Rs. 1,600 for payment of bonus to employees.	Shri K.N. Pradhan		
243.	Need to give employment in future to the unemployed residents of district Gonda (Eastern Uttar Pradesh) in I. T. I. set up there.	Shri Dip Narayan Van Mahant		
244.	Need to take steps for the proper functioning of Kolar Gold Mines to avoid its closure.	Dr. V. Venkatesh		
245.	Need to give clearance to the Sidhmukh and Nauhar Canal Project in Rajasthan.	Shri Birbal	2-5-85	O 15
246.	Need to provide good seeds, fertilizer and means of irrigation to the farmers and ensure remunerative price for their produce.	Shri R.P. Suman.		
247.	Need for financial assistance from the Banks to the weaker sections and low income groups to implement the social housing schemes in Kerala.	Shri K. Kunjambu		
248.	Need to maintain peace and order in Aligarh Muslim University.	Shri Zainul Basher		
249.	Need to restart the suspended direct trains from Patna to North Bihar.	Shri Ram Bhagat Parwan		
250.	Need to bring the Rajasthan tanneries in joint sector to save them from closure.	Shri Banwari Lal Bairwa		
251.	Need to allow the Government of Kerala to grant title deeds to the settlers in forest land in Kerala.	Shri. K. Mohandas		
252.	Need for early completion of the work undertaken for increasing the capacity of telephone exchanges in Bhandara-Tumsar and Gondia in Maharashtra.	Shri Keshavrao Pardhi		
253.	Need to develop tourist centres in historical places in Madhya Pradesh.	Shri Pratap Bhanu Sharma		
254.	Need to resume the facilities which were available earlier in the Passport Liaison Office located in Trivandrum.	Shri T. Basheer		



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255.	Need for central assistance to Uttar Pradesh Government to meet the situation created by the unprecedented drought in several districts of the State.	Shri Balram Singh Yadav		
256.	Need to raise the height of all the platforms at Stations falling on Samastipur Barabanki line and to provide sheds over them.	Dr. C.S. Tripathi	7-5-1985	0 10
257.	Need for early construction of railway line between Hajipur and Sugauli in Bihar.	Srinimati Kishori Sinha		
258.	Need to meet the expenditure involved in shifting of the existing railway line-Muselipatnam to Vijayawada by the Central Government.	Shri V. Subbanna- recawara Rao		
259.	Need to constitute a Commission and take other effective steps to remove the grievances of small regional news papers.	Shri K.N. Pradhan		
260.	Need to initiate necessary measures to stop unauthorised reproduction of books of Indian authors in Bangladesh.	Smt. Geeta Mukherjee		
261.	Need to install a Radio transmitter in Ayodhya, U. P.	Shri Nirmal Khetri		
262.	Need for a new railway line to link Chamarajgarh with Mettupalayam.	Shri V. Sreenivas Prasad		
263.	Need to upgrade the Khanpur Ahir Flag Station in Rajasthan as full fledged Railway Station.	Shri Ram Singh Yadav	8-5-1985	0 16
264.	Need to review the decision to disband the O. N. G. C. Regional Office at Madras.	Shri K. Rammamurthy		
265.	Need to publish Gurudev Tagore's works in all regional languages to promote national integration.	Shri Priya Ranjan Das Munshi		
266.	Need to take steps for regular supply of improved quality of essential commodities in Car Nicobar.	Shri Ajit Kumar Saha		
267.	Need to exempt marble from the levy of excise duty which has resulted in closure of small marble units of Rajasthan and has rendered 1.5 lakh workers jobless.	Prof. Nirmala Kumari Shaktawat		
268.	Need for integrated development of the dacoit infested area in district Morena (Madhya Pradesh) and district Agra (U.P.)	Shri Ganra Ram	9-5-1985	0 16

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H. M.

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| 269. | Need for smaller constituencies in the hilly areas of Uttar Pradesh to facilitate closer contact with the electorate.                        | Shri Harish Rawat         |           |       |
| 270. | Need to set up electronic industries in Kerala to ensure rapid industrialisation of the State and to provide jobs to the unemployed.         | Shri K. Kunjambu          |           |       |
| 271. | Need for provision of adequate funds for early completion of the Tanda Thermal Power Project and to provide employment to affected families. | Shri R. P. Suman          | 9-5-1985  | o 16. |
| 272. | Need to ban political parties practising communalism and narrow parochialism.  | Shri Hussain M. Dalwai    |           |       |
| 273. | Need for taking immediate steps to prevent the impending closure of 'Samachar Bharti' and 'Hindustan Samachar'.                              | Shri Balkavi B. Irangi    |           |       |
| 274. | Need to set up a separate Department for Spiritual Affairs at the Centre.  | Shri Kamal Nath           |           |       |
| 275. | Need to increase the railway facilities in the coastal areas of Andhra Pradesh.  | Shri S.M. Bhattacham      |           |       |
| 276. | Need to link Etah in Uttar Pradesh with Delhi, Calcutta and some other towns in Uttar Pradesh by direct rail services.                       | Shri M. Mahfooz Ali Khan  |           |       |
| 277. | Need to develop disease resistant varieties of groundnut with a view to check decrease in its production.                                    | Shri M. Subba Reddy       |           |       |
| 278. | Need to convert the Katihar-Jogbani meter-gauge line in to broad-gauge.  | Shri D.L. Baitha          |           |       |
| 279. | Need to increase the procurement price to iron-ore procured by the M.M. T.C. from Hospet in Bellari District.                                | Shrimati Basav. rajeswari |           |       |
| 280. | Need to arrange halt of express trains at Habibganj near Bhopal.   | Shri K.N. Pradhan         | 19-5-1985 | o 08  |
| 281. | Need to reinstate the retrenched workers of Mineral Exploration Corporation Limited at Gorubathan in Darjeeling District.                    | Shri Ananda Pathak        |           |       |
| 282. | Need to take steps to remove the shortage of one rupee notes and small coins.  | Shri Krishna Pratap Singh |           |       |
| 283. | Need to set up a university in Purnia district of Bihar.   | Smt. Madhuri Singh        |           |       |
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				H. M.
284.	Need to develop Sinkhednaje, the birth place of Chhatrapati Shivaji's mother as a tourist centre.	Shri Mukul Wasnik		
285.	Need to double and electrify the railway line between Bangalore and Madras.	Dr. V. Venkatesh	14-5-1985	0 07
286.	Need to review the timings of the programmes in local languages from AIR and Doordarshan.	Smt. Geeta Mukherjee		
287.	Need to develop Srinagar airport as an international airport with a view to boosting tourist traffic and trade.	Shri Abdul Rashid Kabuli		
288.	Need to give top priority in the Seventh Five Year Plan for irrigation Projects in India.	Shri Hussain Dalwai		
289.	Need for allocation of funds by HUDCO for rural housing or to set up a separate Corporation for financing rural housing schemes	Shri S.M. Bhattam		
290.	Need to formulate a code of Conduct and ethics for the Press.	Shri Kamal Nath		
291.	Need to expedite the Western Kosi Canal Project.	Dr. G.S. R-jhans		
292.	Need for relaxation by South Central Railway in the rule regarding booking of 20 wagons at a time for one place in Karnataka.	Shri D.K. Naikar		
293.	Need for amending the Forest Conservation Act to obviate delays in execution of development works in tribal areas.	Shri Ram Pyare Panik	15-5-1985	0 17
294.	Plight of the workers on account of denotification of Indian Rubber Manufacturing Unit of West Bengal.	Shri Priya Ranjan Das Munshi		
295.	Need to open the closed units and to make the sick units stable.	Shri Basudeb Acharia		
296.	Need to provide loans in time to Harijan farmers and unemployed youths by Bank in Sriganaganagar district of Rajasthan.	Shri Birbal		
297.	Need for early construction of a fishing harbour at Astorang (Orissa).	Shri Lakshman Mallick		

298.	Need to reopen the Bhaskar Textile Mills Jharsuguda, Orissa.	Shri Sribellav Patigrahi
299.	Need to improve irrigation facilities in drought affected district of Andhra Pradesh and Karnataka.	Shri K. Ramachandra Reddy
300.	Need to take strong steps to ensure safe delivery of money sent by insured packets through Post Offices.	Dr. Chandra Shekhar Tripathi
301.	Need to protect the city of Bangalore from pollution.	Shri S.M. Guraddi
302.	Need to introduce an express train from Tumkur to Bangalore.	Shri. G.S. Basavaraju
303.	Need to provide r-Vayudoot service between Varanasi and Bombay via Nagpur.	Shri Umakant Mishra
304.	Need to take action against 'Drink Jagan' for publishing a news item tending to create instability in the country	Shri Naresch Chandra Chaturvedi
305.	Need to provide assistance by the Centre to the Government of Maharashtra for organising drought relief and providing drinking water facilities.	Shri Keshavrao Pardhi
306.	Need for speedy completion of the work on the project to improve and modernise the Sone Canal system in Bihar with the assistance of the world Bank.	Shri Tapeshwar Singh.
307.	Need to make special allocation in Seventh Five Year Plan for over-all development of Eastern Uttar Pradesh.	Shri Zainul Basher
308.	Need to amend the Sharda Act."	Shri Mool Chand Daga.
309.	Need to propagate the writings of saints like Kabir and Guru Nanak and issue commemorative stamps in their memories to create an atmosphere of communal harmony in the country.	Shri Madan Pandey
310.	Need to take urgent steps to repair the Jawahar bridge over Yamuna river at National Highway No. 2 near Agra.	Shri Nihal Singh
311.	Need to provide all facilities to the engineers and employees of Kota Thermal Power Plant as are being provided to those working in NTPC.	Shri Shanti Dhariwal

16-5-85 0 13

17-5-85 0 41

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				H. M.
312.	Need for Central Government to prepare comprehensive and long term plans to harness the water resources of rivers in hill areas of Uttar Pradesh to meet the requirement of power.	Shri Harish Rawat		
313.	Need to construct a bridge over the Ganga river from Manjhi to Mohadi city in north Bihar.	Shri Ram Bahadur Singh		
314.	Need to direct the management of oil refinery at Cochin to negotiate with the Employees Union to end the strike.	Shri Suresh Kurup		
315.	Need to devise ways and means to combat the situation caused by the discharge of industrial and chemical wastes by various units in Public & Private sectors in rivers and open fields.	Shri K.R. Natrajan		
316.	Need to increase railway facilities in Bihar particularly extension of some trains to Patna.	Shri C.P. Thakur		
317.	Need to give adequate compensation, residential plots and employment to the farmers whose lands are acquired by the Delhi Administration.	Shri Bharat Singh	17-5-85	
318.	Need to make available Imuran, a life saving drug for kidney patients, either by restarting production within the country or by import.	Shri D.N. Reddy		
319.	Need to take remedial measures for the survival of 'Swaria Puharia' tribe facing extinction.	Shri R.P. Das		
320.	Need for financial assistance to the Government of Orissa to help the farmers in Balesore district to amend the Famine Code.	Shri Chintamani Jena		
321.	Need to survey a new railway line from Berhampur to Boudh or Sonapur in Bolangir (district) Orissa.	Shri Somnath Rath		
322.	Need to direct the Punjab Government to trace 17 Dadrin labourers from Orissa and to release them from contractor's bondage.	Shri Chintamani Panigrahi		
323.	Need to sanction more funds by the Central Government for upliftment of tribals.	Shri Ajoy Biswas		
324.	Need for early inclusion of Jabalpur city under National Malaria Eradication Programme.	Shri Ajay Mushran		

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				H. M.
325.	Need to exempt imported life saving drugs from custom duty and to arrange for their sale on fair price.	Prof. Nirman Kumar Shukla		
326.	Need for central assistance to meet the situation caused by cyclone in large areas of Cuttack, Balasore and some other districts of Orissa.	Shri Jagannath Patnaik		
327.	Need to take over the M-sulipatnam-Vijaywada State Highway by the Central Government and adding it to Sholapur-Vijaywada National Highway in 1985-86.	Shri V. Sobhana-dresswara Rao	17-5-85	0 41
328.	Need for representation of Andhra Pradesh artists in the Festival of India at France and U. S. A.	Shri S.M. Bhattam		
329.	Need to increase the remunerative price of wheat and mustard seeds.	Shri Kammodilal Jatav		
330.	Need to provide drinking water to the drought affected areas of Orissa.	Shri Braja Mohan Mohanty		
331.	Need to take steps to avoid the impending closure of LPG cylinder manufacturing unit in Kerala.	Shri K. Karajambu		
332.	Need to set up a high power transmission T. V. Centre at Barigum in Orissa.	Shri K. Pradhani		
333.	Need for declaring residents of Ladakh region of J&K State as scheduled tribe under article 342 of the Constitution.	Shri P. Namgyal	18-5-85	0 12
334.	Need to sanction necessary funds for early completion of Somshik Project in Andhra Pradesh.	Shri P. Panchalakh		
335.	Need to remove difficulties caused to passengers by introduction of computerised reservations in Indian Airlines.	Prof. Saif-ud-Din Soz		
336.	Need to institute an enquiry into non-use and neglect of 'Hospitals on wheels' obtained from abroad.	Smt. Kishori Sinha		
337.	Need to take urgent measures to check large scale deforestation.	Shri Somnath Rath		
338.	Need to get the Supreme Court's stay order vacated on provident fund in the beedi industry.	Shri V. S. Vijayaraghavan		
339.	Need to provide rehabilitation grant and compensation by the Union Government to farmers affected by water logging in Suratgarh area of Rajasthan due to seepage from Indira Gandhi Canal.	Shri Birbal		

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				H. M.
340.	Need to complete the work of laying broad gauge line linking Pathankot to Barmer in Rajasthan border.	Shri Virbhi Chander Jain		
341.	Need to take appropriate measures to check rising prices and to streamline the distribution system.	Shri Braja Mohan Mohanty		
342.	Need to provide immediate relief and financial assistance to the drought affected people in Karnataka.	Shri S.M. Guraddi		
343.	Need to take steps to solve the problems of teachers at I.I.T., Kharagpur.	Shri Narayan Choudhary		
344.	Need to take over the textile mills of Modinagar.	Shri Basudeb Acharia	20-5-85	0 19
345.	Need for the Central Government to take measures to purchase surplus paddy from peasants in Andhra Pradesh and to put moratorium on payment of debts.	Prof. N.G. Ranga		
346.	Need to provide one T. V. set along with a satellite T. V. antenna to each Panchayat in tribal and hilly villages.	Shri P. Namgyal		
347.	Need for financial assistance by Central Government to start relief work for providing drinking water in some drought affected areas of Madhya Pradesh.	Shri Aziz Qureshi		
348.	Need to put a moratorium on all loans taken by pepper cultivators and to abolish export duty.	Prof. P. J. Kurien		
349.	Need to extend crop insurance scheme to fruits and vegetables.	Shri Harish Rawat		
350.	Need to make drastic changes in the management of Keshoray Patan Sugar Mill in Bundi district of Rajasthan.	Shri Shamti Dharwal		
351.	Need to start work immediately on Lalitpur-Banda railway line.	Smt. Vidyavati Chaturvedi		